

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General (Camp) at Jammu)

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**Subject: Transfer and postings of Civil Judges (Junior Division)**

**CORRIGENDUM**

Please read new place of posting of Shri Shafiq Mushtaq Lone as '**Additional Mobile Magistrate (T), Jammu**' instead of '*Munsiff/ Additional Special Mobile Magistrate, Jammu*' which was mentioned inadvertently due to typographic error, in High Court Order No. 825 of 2024/RG dated 23.07.2024.

**By order.**

  
Additional Registrar (Adm.)

Vishwanath  
23/07

No.: 26614-46 - /RG/GS

Dated: 23.07.2024

**Copy of the above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar
9. Principal District and Sessions Judge, Jammu and Kargil.
10. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar;
11. Shri Shafiq Mushtaq Lone, Civil Judge (Junior Division),
12. Director Finance, High Court of J&K and Ladakh, Srinagar,
13. Account Officer, High Court of J&K and Ladakh, Jammu,  
..... for information.
14. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
15. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
16. Order book.

  
Additional Registrar (Adm.)

Vishwanath  
23/07